

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) No, Sir.

(b) Does not arise.

CENTRAL HOMOEOPATHIC COUNCIL

470. SHRI THILLAI VILLALAN :
SHRI S. SIVAPRAKASAM :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government have decided to set up any Central Council for Homoeopathic Medicine to be responsible for uniform educational standards, registration and rights and duties of the profession; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes.

(b) A draft Bill is being prepared.

FERTILIZER PLANT AT PARADEEP

471. SHRI BANKA BEHARY DAS : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) how far the proposal on setting up a fertilizer plant in Paradeep in Orissa in private sector has progressed;

(b) what are the names of the applicants for setting up the Plant;

(c) whether any letter of intent has been issued; and

(d) if so, to whom it has been issued?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b) Two applications, one from M/s. Sahu Jain Ltd., and the other from M/s. Century Chemicals, for establishment of fertilizer factories at Paradeep in Orissa have been received. They are under consideration.

(c) No.

(c) Does not arise.

WITHDRAWAL OF RUPEE FUNDS BY FOREIGN EMBASSIES IN INDIA

472. SHRI A. G. KULKARNI : Will the PRIME MINISTER be pleased to state :

(a) whether Government have any machinery to check the large withdrawal of Rupee funds and their utilisation by Foreign Embassies in India during the Election period;

(b) whether Government propose to keep a strict watch on the disbursement of funds by the Foreign Embassies; and

(c) whether it is a fact that some foreign embassies withdrew funds up to Rs. 1 crore during the period from the 10th to the 16th August, 1969?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) to (c) In this connection, attention is invited to the statement made by the Home Minister on 14th May, 1969 on the use of foreign money in the last general elections and for other purposes. As regards the normal expenditure of foreign embassies, following international practice Government do not exercise any scrutiny.

INVESTMENTS IN RAISINA PUBLICATIONS

473. SHRI A. G. KULKARNI : Will the PRIME MINISTER be pleased to state :

(a) what is the progress of the enquiries made regarding Smt. Asaf Ali's reported investments to the tune of Rs. 17 to 18 lacs in the Raisina Publication which is bringing out "Link" and "Patriot" newspapers; and

(b) whether Smt. Asaf Ali has in her Income-tax returns shown this money as arising out of any business venture or otherwise and whether any tax has been paid on this?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b) Information about the present stage of investigations and other details are being collected and would be laid on the Table of the House.